- (d) Question does not arise.
- (e) State Government has set up an Environmental Surveillance Committee with the Chief Secretary of the State as its Chairman and the heads of all the Law Enforcement Departments like Forest, Police, Customs & Excise, Railway Protection Force, Postal, Electricity Department, Tribal Welfare Department and Non Official Members. This committee has reviewed the situation of Tigers & Elephants in the State. The committee also reviewed the issue of man animal conflict and recommended for payment of adequate compensation for human an cattle kills by the wild animals. For crop damages, payment is being made as per the valuation made by Revenue authorities. Besides this, a system of rewards to the informants has also been introduced.

## Restoration of Dal Lake

- 533. MIRZA ABDUL RASHID: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether Government have provided required grant for the restoration of past glory of the world famous Dal Lake in Srinagar;
- (b) if so, the works identified by Government to be done for the ailing and shrinking take; and
- (c) how much grant has been released or is to be released for the purpose and what is the likely time frame within which the work would be completed?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T. R. BAALU): (a) to (c) A project proposal on the conservation of Dal and Nagin Lakes has been prepared in consultation with the State Government and J&K Lakes and Waterways Development Authority at an estimated cost of Rs. 162.87 crores. The major components of the project proposal are: catchment management plan to minimise the silt input to the lake, construction of sewerage and sewage treatment plants to prevent the discharge of untreated sewage into the lake, municipal solid waste management, resettlement and rehabilitation plan for the families living inside the lake, improvement of water circulation of the lake and public participation and awareness. A time frame of 3 years has been indicated in the proposal to complete the project. The proposal has been sent to the State Government on 14.11.2000. An amount of Rs. 75 crore has been released during the period from 1997-98 to 1999-2000 by the Planning Commission as additional central assistance through the annual plan of Jammu & Kashmir for conservation of Dal and Nagin Lakes.